

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 30-04-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shadan Farasat, AOR
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Shadab Azhar, Adv.

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Shashank Shekhar Singh, Adv.
Mr. Adit Jayeshbhai Shah, Adv.
Mr. Sharanya Sinha, Adv.
Mr. Chandrika Prasad Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed the counter affidavit.

Two weeks time, is granted to petitioner to take fresh steps
to issue notice to respondent No. 2.

List again on 1.8.2024.

PRADIP Y. LADEKAR
Registrar